

All activities mentioned in items (iv), (x), (xi) and items (xiii) to (xv) are allowed on land or homestead owned by households belonging to the Scheduled Castes and the Scheduled Tribes or below poverty line families or the beneficiaries of land reforms or the beneficiaries under the Indira Awas Yojana of the Government of India or that of the small or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008, or the beneficiaries under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (2 of 2007)

#### **Performance of Indira Awas Yojana**

†1517. SHRI DHARMENDRA PRADHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Indira Awas Yojana is lagging far behind in meeting its targets;

(b) if so, the target fixed for construction of residential units and the residential units that could actually be constructed during the Eleventh Five Year Plan;

(c) whether Government is contemplating any special scheme to construct the remaining residential units;

(d) if so, the details thereof; and

(e) the number of such remaining residential units that are yet to be constructed, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) and (b) On the whole, the IAY scheme is functioning satisfactorily in the country. The scheme is being implemented as per guidelines by the States/UTs. More than 90% of the physical targets are achieved every year. A statement showing the physical and financial performance under Indira Awaas Yojana (IAY) during the Eleventh Five Year Plan is given in the Statement (*See* below).

(c) to (e) No Sir. Within the financial resources available, efforts are being made to cover maximum number of BPL rural houseless households under IAY scheme as early as possible. With effect from 1.4.2013, the unit cost of house has been enhanced to Rs. 70,000/- from Rs. 45,000/- in normal areas and to Rs. 75,000/- from Rs.48,500/- in difficult areas.

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†Original notice of the question was received in Hindi.

**Statement***Indira Awaas Yojana**Physical and financial progress during Eleventh Five Year Plan (2007-2008 TO 2011-2012)*

Year	Allocation		Releases		Utilisation	%age of Utilization	Nos of Houses		(Rs. in lakhs)		
	Central	State	Central	State			Targetted	Constructed		%age Completed	%age of Houses Completed
2007-2008	403270.00	134148.59	537418.59	388237.01	129273.07	517510.08	546454.30	105.59	2127184	1992349	93.66
2008-2009	564577.00	187807.72	752384.72	879579.39	293124.55	1172703.94	834834.33	71.19	2127165	2134061	100.32
2009-2010	849470.00	263688.93	1113158.93	863573.99	268116.47	1131690.46	1329246.40	117.46	4052243	3385619	83.55
2010-2011	1005370.00	312761.57	1318131.57	1013945.40	315577.04	1329522.44	1346572.75	101.28	2908697	2715453	93.36
2011-2012	949120.00	294526.89	1243646.89	986477.80	305557.73	1292035.53	1292632.74	100.05	2726702	2471421	90.64
TOTAL	3771807.00	1192933.70	4964740.70	4131813.59	1311648.86	5443462.45	5349740.52	98.28	13941991	12698903	91.08